

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00235/2017

DATED THIS THE 29TH DAY OF NOVEMBER 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

K.Chandran
S/o P.Kunju,
Aged about 71 years,
Residing at Gangothri,
Nerukulam,
Post; Vadvannur,
Palakkad District 678 504. Applicant

(By Shri MR.Achar...Advocate)

V/s.

1. General Manager,
South Western Railway,
Hubli Zone, Hubli 580 023.

2. Senior Divisional Personnel Officer,
South Western Railway,
Hubli Division, Hubli 580 023.

3. Divisional Railway Manager,
South Western Railway,
Hubli Division, Hubli 580 023.

4. The Divisional Personnel Officer,
Poona Division
South Central Railway,
Poona 411 048

5. C.J.Besterwitch,
R/at Flate No.21/A,

PS.Samrudhi Apartment,
Nehru Park,
Survey No.18/1/1
NIBM Road, Kondhwa,
Pune 411 048

....Respondents

(By Shri N.Amaresh, Sr. Standing Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER (J):

1. We heard the matter. We will now grant liberty to the applicant to file a better OA as Annexure-A4 does not seem to be having much relevance to the issue. It is the list made before option for pay fixation was made.
2. OA is, therefore, disposed off. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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